

SOS Children's Villages in India

*762. SHRI SHYAM LAL YADAV:
SHRI MAHENDRA MOHAN
MISHRA:
SHRI PRAKASH MEHRO-
TRA:

Will the Minister of EDUCA-
TION, SOCIAL WELFARE AND
CULTURE be pleased to state:

(a) the number of SOS children's
villages in India;

(b) the assistance that the Central
Government provide to these villa-
ges; and

(c) the steps which the Central
Government propose to take for the
expansion of the SOS children's
villages in the country?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUN-
DER): (a) Fifteen.

(b) Under the Centrally sponsored
scheme of services for children in
need of care and protection, volun-
tary organisations, including SOS
Children's Villages, whose applica-
tions are received in this Department
duly recommended by the State Gov-
ernment/Union Territory administra-
tion concerned, are granted financial
assistance such as maintenance grant
(recurring and non-recurring) for the
maintenance of destitute children as
also capital grant for the construc-
tion of cottages in accordance with
schematic pattern.

(c) The Central Government is
expanding services for destitute chil-
dren through various voluntary orga-
nisations. In 1978-79, the services
are proposed to be extended to 5,000
additional children. SOS Children's
Villages are also eligible for assist-
ance.

**Bogus Land Finance Corporations in
Delhi**

*763. SHRI HARKISHAN SINGH
SURJEET: Will the Minister of
WORKS AND HOUSING AND SUP-
PLY AND REHABILITATION be
pleased to state:

(a) whether Government are aware
that bogus land and finance corpora-
tions have sprung up in Delhi;

(b) whether Government are also
aware that while advertising in the
news papers these bogus land corpo-
rations offer plots of land in indus-
trial and residential complexes at
attractive terms; and

(c) if so, what are the details in
this regard and what action Govern-
ment propose to take in the matter?

THE MINISTER OF WORKS AND
HOUSING AND SUPPLY AND RE-
HABILITATION (SHRI SIKANDAR
BAKHT): (a) to (c) It has recently
come to the notice of Government
that a firm had offered by advertise-
ment in newspaper plots of land in
Loni (U.P.). The State Government
is being asked to take further neces-
sary action in the matter. In addi-
tion, another firm had given wide
publicity in 1973 offering plots on
main G.T. Road, Alipur, Delhi. A
third firm had drawn up a scheme to
sell plots at village Bhatti, Chhatar-
pur Road, Delhi, against investment
of foreign exchange. Both these cases
are under investigation.

**Appointment of Prof. P. N. Wahi as
the Chairman of the Cancer Centre**

*764. SHRI BHABANI CHARAN
PATTANAYAK: Will the Minister
of HEALTH AND FAMILY WEL-
FARE be pleased to state:

(a) whether it is a fact that Prof.
P. N. Wahi was appointed as the
Chairman of the Cancer Centre;